

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR NO. 2239 OF 2018**

**Dated: 20<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s. Jay Madhok Energy Private Limited ..... Appellant(s)  
Versus  
Petroleum & Natural Gas Regulatory Board ..... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Parag P. Tripathi, Sr. Adv.  
Mr. Geet Ahiya**

**ORDER**

List the matter on **27-7-2018**.

**(Justice N. K. Patil)  
Judicial Member**

*tpd/vg*

**(B. N. Talukdar)  
Technical Member (P&NG)**